

**SUPREME COURT OF INDIA**

Vijay Pal Sharma

Vs.

Delhi Administration

(Sabyasachi Mukherjee, C.J., K. N. Saikia and M. M. Punchhi JJ.)

12.03.1990

**ORDER**

The Text below is only a summarized version of the order pronounced

The respondent directed to absorb the petitioner as per the scheme prepared for absorbing casual labourers.